

REVISED FORM G (EXTENDING THE LAST DATE OF SUBMISSION OF EOI)

INVITATION FOR EXPRESSION OF INTEREST FOR

**M/S RISSALA DECOR PRIVATE LIMITED OPERATING IN DECORATIVE AND LAMINATION
INDUSTRY AT BEHROR, RAJASTHAN**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Rissala Decor Private Limited CIN: U15400HR2010PTC040521 PAN: AAECR7761C
2.	Address of the registered office	537/1 Khera Devat Road, Gurgaon, Haryana, India, 122001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Manufacturing facilities are located at Behror, Rajasthan
5.	Installed capacity of main products/ services	Data yet not provided by Board of Directors (Power Suspended)
6.	Quantity and value of main products/ services sold in last financial year	Turnover of Rs. 1,18,537.80 Thousand in the FY 2022-23
7.	Number of employees/ workmen	Data yet not provided by Board of Directors (Power Suspended)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on cirp.rissala@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on cirp.rissala@gmail.com
10.	Last date for receipt of expression of interest	15.06.2025
11.	Date of issue of provisional list of prospective resolution applicants	20.06.2025
12.	Last date for submission of objections to provisional list	25.06.2025
13.	Date of issue of final list of prospective resolution applicants	30.06.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.06.2025
15.	Last date for submission of resolution plans	30.07.2025
16.	Process email id to submit Expression of Interest	cirp.rissala@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Regn. No.: UDHYAM-RJ-02-0028193

Sandeep Chandna
Resolution Professional

Rissala Décor Private Limited
IP Reg. No.: IBBI/IPA-002/IP-N00447/2017-2018/11237
Correspondence Add: 109, (First Floor), Surya Kiran Building
19, KG Marg, New Delhi 110001
(Authorization for Assignment valid till 31.12.2025)

Place: New Delhi
Date: 08.06.2025

